

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION

RAJYA SABHA  
UNSTARRED QUESTION NO. 185  
ANSWERED ON 24.07.2024

**Cancellation of UGC - NET**

185. SHRI ANIL KUMAR YADAV MANDADI:

Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that Government has miserably failed in conducting the UGC - NET exam which was cancelled due to the fact that the integrity of the said examination has been compromised;
- (b) if so, the details thereof;
- (c) whether Government has taken note of the fact that due to such cancellation, the future of the candidates remains uncertain; and
- (d) the details of steps/measures taken to ensure that such incidents never happen in future?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(DR. SUKANTA MAJUMDAR)**

(a) to (d) NTA conducted the UGC-NET June 2024 Examination in OMR (pen and paper) mode on 18th June, 2024 in two shifts across different cities of the country. On 19th June, 2024, the University Grants Commission (UGC) received certain inputs from National Cyber Crime Threat Analytics Unit of Indian Cyber Crime Coordination Centre (I4C) under the Ministry of Home Affairs on the Examination. These inputs prima-facie indicated that the integrity of the aforesaid examination may have been compromised. To ensure the highest level of transparency and sanctity of the examination process, the Ministry of Education, decided that the UGC-NET June 2024 Examination be cancelled. The matter was entrusted to CBI for thorough investigation. NTA has informed that the UGC-NET June 2024 Examination shall now be conducted between 21<sup>st</sup> August, 2024 and 4<sup>th</sup> September, 2024 in C.B.T. mode.

As a deterrence to unfair means in public examinations, the Central Government has enacted the Public Examination (Prevention of Unfair Means) Act 2024. This Act has come into force w.e.f. 21st June, 2024 and Rules have also been notified thereunder on 23rd June, 2024

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